Now, an intolerable situation hag arisen.

An University Act is passed by the State Assembly and the Vidyasagar University Act was also passed by the State Assembly and was assented to by the President of India ai}d now it is an Act. Now, another body, created by this Parliament, is putting spokes by making rules which are not allowing the University to function properly. So, I would like you to request the Government, especially the Minister of Human Resource Development, to place before this House the relevant rules framed by the University Grants Commission in this regard and I am sure that if those rules are discussed here, we would be able to convince our friends on the Treasury Benches that in matters like health or. education it is possible to come to an agreed consensus. Those rules which are repugnant to the democratic functioning of a University should be done away with. And the Government can direct the University Grants Commission to change these rules g₀ that normal and proper functioning of the University can be carrier on and that also these rules do not hurt the' sentiments of the academic community.

Plight tb Hops Producers in the Country

श्री सुत्रील बरंसपा (हिमाचल प्रदेश): माननीय उपस्थाध्यक सहोदय, के शायके माध्यम से सरकार के समझ होत्स उत्पादकों की दयनीय स्थिति ा उल्लेख करना चाहता है।

महोदय, देश में दो ही प्रांत ऐसे हैं—
जम्मू कश्मीर और हिमाचल प्रदेश, जो
होप्स का उत्पादन करते हैं। होप्स का
उपयोग बीयर बनाने में शाता है और
जैसाकि सर्वविदित में बीवरीज सभी
प्राइवेट सैक्टर में कायरत हैं। इसलिए,
इन सभी बाबरीज को भारत सरकार,
बाणिज्य मंतालय द्वारा यह हा जाता
कि अमुन-अमुक कोटा जम्म कश्मीर
और हिमाचल प्रदेश से खरोदना पहुंगा।

महोदय, ब्रोवरीज साहे युनाइटेड ब्री हो या मोहन मीकिंग, होप्स खरीदने किसान के पास अवश्य आते हैं ग्रीर खरीदते भी हैं। लेकिन किन शतों पर ? शर्ते सारो िसान को उनकी माननी पडती हैं और अगर उनको शतों या बोले गए कम दाम पर किसान होएस नहीं बेच पाता है तो होप्स खरीदने न प्रदेश सरकार ग्रीर न ही भारत सरकार ग्रागे श्राते हैं श्रीर चुंकि भारत सरकार से इन ब्रेवरोंज को जर्मनी ग्रीर चेकोस्लोवाकिया से होप्स भ्रायात करने की भ्रन्मित प्राप्त है तो यह क्यों इन गरीब किसानों से होप्स खरीदने लगे ? अगर यह , कहते हैं कि भारतीय होप्स की क्वालिटी ठीक नहीं है ग्रीर एरोमेटिक नहीं है तो मैं यह कह सकता हं कि यह धारणा बिल्क्ल गलत है।

जपसभाव्यक्ष महोदय, मेरी सरकार से पूरजोर प्रार्थना है कि सरकार होप्स के श्रायात पर फीरन बंदिश लगा दे। श्रीर वीवरीज को दिशा-निदश दे कि वह केवल भारत में ही पैदा किया गए होप्स का उपयोग करें। इसले न केवल भारत के गरांव किसानों का कल्याण होगा श्रीर अगर हम होप्स निर्यात करने में समर्थ हुए तो सोन पर सुहाना वाली बात होगी।

SHRI GHULAM RASOOL MATTO and Kashmir): Mr. Vicenan, Sir, T associate myself with the Special Mention made by uiy friend Mr. Barongpa. Hops is being cultivated only in Jammu and Kashmir and Himachal Pradesh. The lobby which the Bear Manufacturers have here seen "to it that import of hops continues, with the result that cultivators both in Jammu and Kashmir and Himachal Pradesh are suffering a lot. At a point of time, Mr. Vice-Chairman Sir, two or three years ago many cuUivators in Kashmir and Himachal were taking to hops cultivation to meet all requirements of Bear manufacturers. But after that

[Shri Ghuiam Rasool Matto] also it was decided that still the import of hops will be allowed. Importers dictate-terms to kisans and cultivators. 1 would strongly urge upon the Central Government immediately to ban the import of hops. Sir, I agree "with Mr. Sushil Barongpa about the fallacy that aroma of hops cultivated in India is not as good as that cf the imported hops. But I have myself seen .(Time Bell rings) The Australians say that they can grow better hops. But hops grown in Kashmir and Himachal Pradesh as at present are as good as imported from Australia or any ther country. There is no such thing that the aroma of these is lesser. But in case there is anything like that, our friend the Minister concerned of Science and Technology who is here can help in improving ihe quality, although I reitrate that it is as good as the imported one.

श्री राम नरेश यादव (उत्तर प्रदेश):
महोदय, में भी इस स्पेशल में अन से अपने
को सम्बद्ध करता हूं, क्यों ि यह जिसानों
से संबंधित प्रश्न है। महोदय, जितना
द्यायात बधिक होगा उतना हो किसानों
का शोषण होगा। इसलिए किसानों की
प्रगति के लिए यह आवश्यक है कि
इम्पोर्ट को कम किया जाय और सुविधाय
वढ़ायी जाएं ताकि किसान अपना
उत्पादन बढ़ा सकें और एक्सपोर्ट कर
और भी विदेशी मुद्रा अर्जित कर सकें।

Hardships faced by Working Couples

SHRI PAWAN KUMAR BANSAL (Punjab): Mr. Vice-Chairman, Sir, I take "this opportunity to draw the attention of this House and through you and the House that of the Government, to the manifold hardships faced by working couples, when the husband and wife are- posted at different places.

Sir, th_e galloping inflation drives them both to seek jobs. But invariably ft means no relief to them. Post-

ings at different places not only drains away their hard-earned wages but it also severely affects their domestic life. The children are also neglected and have to do without the necessary and all-important parental care.

Today we talk of according their due to the women. Also the long.term Perspective Plin for women has been prepared. But it does not seem to be taking care of the need to ensure that the working wife is posted at the same place where her husband works. Sir, in view of this, I would like to emphasise upon the need to formulate a. policy which postulates that the working' husband and wife are posted at the same place. In cases where only one may' be in Government service and the other is not, their option should be taken to And out as to which place they want to shift to. gir. the details can be worked out to ensure that such a facility is not misused.

Apart from just having $_{\rm a}$ policy as distinguished from the guidelines which I learn ${\rm ar_e}$ in vogue but which ${\rm ar_e}$ also being violated, there is an absolute necessity of having a policy which would entitle the working couple to seek posting $_{\rm a}$ t the same place. Thank you, Sir.

VITHALBHAI M. PATEL SHRI (Gujarat): Sir, I support Mr. Bansal, There is a rule in the Government of guidelines that both husband . and wife should be posted at the same place or in the nearby area. But unfortunately it is not implemented. We have drawn the attention of Minister a number of times. But they are not following it. So, the guidelines should be followed and bothhusband and wife should be posted at -the same place or at a nearby place.